

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/5043/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the ^{8th} October, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/352 dtd. 07.10.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.10.2021 along with station leave permission from the morning of 11.10.2021 till the evening of 15.10.2021**, as prayed for.

The in-charge District and Sessions Judge, Kamrup, Amingaon shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

5045
Memo NO.HC.VII-123/2003/5044-1 dated 8.10.2021

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon.
2. ✓ The Project Manager, Gauhati High Court.

(62)
08/10/21
JT.REGISTRAR (VIGILANCE)

Rda